

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:**

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

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**IN THE MATTER OF** : JKS The Banyaan Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/988/IB/2019

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/892(CHE)2024

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**ORDER**

Present: Mrs. Rajalakshmi Varadharajan, Liquidator in person.

This application has been filed to take on record the 6<sup>th</sup> Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024 during the liquidation process of the Corporate Debtor.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs